



**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 247/2020 in
O.A. No.978/2020**

This the 14th day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

1. Sh. Mange Ram Sharma
Hon. Secretary
MTN Staff Union (regd.) 4705
R/o. HM-10, Telegraph Lane
New Delhi - 1120 001 through
2. Hari Om Sharma
S/o. Late Ram Mahar Sharma
R/o. H. No. 405, Sector-6,
R. K. Puram, New Delhi - 110 022.
3. Anita Bisht
W/o. Shri Narayan Singh Bisht
R/o. D-19, Moti Bagh-I, New Delhi - 110 021.
4. Ravinder Kumar Dixit
S/o. Shri Uma Shankar Dixit
R/o. RZ-24, Block-O, New Roshanpura Extension,
Najafgarj, New Delhi-110 043.
5. Rajeshri W/o. Suresh Kumar
R/o. Plot No. II, Panchayat Bhawan Road,
Chhawla, New Delhi - 110 071.
6. Suresh Kumar Gulia
S/o. Shri Ram Singh
R/o. H. No. 9, Chhanamal Park,
East Punjabi Bagh,
New Delhi - 110026.
7. Rajhuvinder Singh Dagar
S/o. Amir Singh R/o. RZ-61,
Block-S New Roshanpura Extension,
Najafgarh, New Delhi-110 043.
8. Usha Nischal
W/o. Karan Kumar Nishchal
R/o. 759, SF-2, Niti Khand-I, Indirapuram,
Ghaziabad, UP 201 014

9. Mahesh Kumar
S/o. Late Ram Chander
R/o. WP 456/1, Wazirpur Village
P.O. Ashok Vihar, New Delhi - 110 052.

10. Shanta Goshin
W/o. Dal Vir Singh Gosin
R/o. Flat No. 2801, Mohindera Appt.,
Sector-12, Phase-II, Dwarka, New Delhi.

11. Rashmi W/o. Anil Kumar Kakkar
R/o. B-53, Himalayan Residency,
Plot No. 10, Sector 22, Dwarka, New Delhi.

12. Pyar Singh Rawat
S/o. Jot Singh R/o. Flat No. 76,
plot No. 47, Panchmahal Appt. Extn.
Delhi-110 092.

13. Gurvinder Singh Bakshi
S/o. Shri Harjeet Singh Bakshi
R/o. 70, Saini Enclave, Vikar Marg,
Delhi - 110 092.

14. Laxman Singh
S/o. Shri Maal Singh
R/o. J-192 Flat No. TF-3, Anand Bhawan,
Arjun Nagar, Safdarjung Enclave, New Delhi - 110029.

15. Kiran Arora
D/o. Harbans Lal Arora,
R/o. F-24, Malka Ganj, Delhi - 110 007.

16. Savita Kumari Rajpal
W/o. K. L. Rajpal
R/o. B5/110, Mayur Appts. Sector-9,
Rohini Delhi - 110 085.

17. Davinder Singh
S/o. Sucha Singh Sahota
R/o. SE-23, Singalpur, Shalimar Bagh,
Delhi - 110 088.

18. Kamal Jeet Kaur
W/o. D S Bedi
R/o. C-9/213, Sector-7.
Rohini Delhi - 110 085.

19. Kusum Bala Agarwal
W/o. Ravinder Mohan



R/o. 210, New Modern Apartments,
Sector-9, Rohini, New Delhi-110 085.

20. Rajni Atri
W/o. Mahesh Atri
R/o. D-10/12, Sector-15, Rohini,
New Delhi - 110 089.

21. Suman
W/o. S P Jain
R/o. E-VII/59, Sector-15,
Rohini Delhi - 110 085.

22. Rajeev Kumar
S/o. Mohinder Lal
R/o. AA-30, G/F, Shalimar Bagh,
Delhi - 110 088.

23. Jaypal Singh Dabas
S/o. Sardar Singh Dabas
R/o. A-16, Plot No. 35, Hans Vihar,
Sector-13, Rohini, Delhi -110 085.

24. Veena Rani
W/o. Shunil Mehandiratta
R/o. 17/169, 2nd Floor, Subhas Nagar,
Delhi - 110 027.

25. Indu Bala Verma
W/o. Mr. Vijay Kumar Verma
R/o. 1/7021a, Shivaji Park, Shahdara,
Delhi-110 032.

26. Rakesh Kumar Bhatia
S/o. Late Anant Ram Bhatia
R/o. B-1031/13, Gali No. 8, Khajuri Khas,
Delhi - 110 090.

27. Ajit Kumar
S/o. Late Om Prakash
R/o. WZ-5, Manohar Park,
East Punjabi Bagh, Delhi - 110 026.

28. Neelam Paul
D/o. Late S C Mastana
R/o. A1/131-132, New Kondali,
Delhi - 110 096.

29. Ashwani Kumar Thapar
S/o. Late F C Thapar
R/o. Block 8/1, FF, Ashok Nagar,
New Delhi - 110 018.



30. Bal Ram Yadav
S/o. Mr. Sarju Prasad Yadav
R/o. H. No. 41, Gali No. 1, Part-II
Jharoda Majra, Buradi, Delhi - 110 084.

31. Rekha Sharma
W/o. Mr. S. K. Sharma
R/o. H. No. 524, Golden High Appt.,
Dwarka, Delhi - 110 075.



32. Darshan Kumar
S/o. Late Mela Ram,
R/o. D-83, Moti Bagh-I, New Delhi - 110 021.

33. Mrs. Nita Girdhar
W/o. Vijay Kumar Girdhar
R/o. 1324, Mukherji Nagar, Delhi - 110 009.

34. Ajit Singh
S/o. Madho Ram,
R/o. DDA MIG Flat 30, Pink Apartment,
Sector 18-B Dwarka, New Delhi.

... Applicants

(None for applicant)

Versus

1. Mr. Anshu Prakash,
Secretary Union of India, Ministry of Communication & IT
Department of Communication,
Sanchar Bhawan,
20, Ashoka Road,
New Delhi - 110 001.
2. Mr. Rajesh Bhushan Secretary,
Ministry of Health,
1st Floor, Nirman Bhawan,
New Delhi - 110 001.
3. Mr. P.K. Purwar,
The Chairman-cum-Managing Director
Mahanagar Telephone Nigam Limited
9, CGO Complex,
Lodhi Road, New Delhi - 110 003.

... Respondents

ORDER (Oral)

Justice L. Narasimha Reddy, Chairman:



This contempt case is filed alleging that the respondents did not implement the order dated 17.08.2020 passed in OA No. 978/2020. The direction issued in the OA is that the respondents shall dispose of the representations submitted by the applicants within a period of two months.

2. Today, Shri Manish Kumar, learned counsel for the respondents submits that he respondents passed an order dated 02.11.2020 on the representations submitted by the applicants and thereby, the order in the OA stood complied with.

3. Taking note of this fact, we close the Contempt Petition leaving open to the applicants to pursue the remedies in case they are not satisfied with the order dated 02.11.2020. There shall be no order as to costs.

(Mond. Narasimha Reddy)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

cc/lg/ankit/dsn